



# भारतीय रिज़र्व बैंक

## RESERVE BANK OF INDIA

[www.rbi.org.in](http://www.rbi.org.in)

RBI/2020-21/78

FMRD.DIRD.01/14.01.001/2020-21

December 04, 2020

All Eligible Market Participants

Madam/Sir,

### Regional Rural Banks - Access to Call/Notice/Term Money Market

A reference is invited to the [Statement of Developmental and Regulatory Policies dated December 4, 2020](#) wherein it was announced that Regional Rural Banks (RRBs) shall be permitted to participate in the call/notice/term money market.

2. Accordingly, RRBs shall be permitted to participate in the call/notice and term money markets both as borrowers and lenders. The prudential limits and other guidelines on call/notice/term money markets for the RRBs shall be the same as those applicable to Scheduled Commercial Banks in terms of the RBI [Master Direction No.2/2016-17, dated July 7, 2016](#) on Money Market Instruments: Call/Notice Money Market, Commercial Paper, Certificates of Deposit and Non-Convertible Debentures (original maturity up to one year), as amended from time to time. RRBs may approach the Chief General Manager, Financial Market Regulation Department, Reserve Bank of India Central Office, 9<sup>th</sup> floor, Central Office building, Shahid Bhagat Singh Marg, Fort, Mumbai-400 001 ([cgmfmrd@rbi.org.in](mailto:cgmfmrd@rbi.org.in)) in this regard.

3. These Directions have been issued by RBI in exercise of the powers conferred under section 45W of the Reserve Bank of India Act, 1934 and of all the powers enabling it in this behalf.

4. These Directions shall be applicable with immediate effect.

Yours faithfully,

(Dimple Bhandia)  
Chief General Manager